

**IN THE NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI, COURT - II**

**Item No. 304**  
**(IB)- 868(ND)2018**  
**IA/1556/2019**

**IN THE MATTER OF:**

**M/s. Propertree Real Estate Solution Pvt. Ltd. ...Applicant/Petitioner**

**Versus**

**M/s. Unibera Developers Pvt. Ltd. ...Respondent**

**SECTION: 9 of IBC, 2016**

**Order Delivered on 07.10.2020**

**CORAM:**

**SHRI. CH. MOHD. SHARIEF TARIQ**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**C.S Gupta, Mr. Kanisk Khetan**

**ORDER**

Renotify this case on 21.10.2020.

  
**(T.S Singh)**  
**(Court Officer)**